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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**BENCH-II**

CP No. 372/KB/2018  
I.A. No. 907/KB/2018  
I.A. No. 884/KB/2018

**Present: Hon'ble Member, Shri M.B. Gosavi (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4<sup>th</sup> OCTOBER, 2018, 10:30 A.M**

Name of the Company	Saibal Choudhary & Anr. Vs. Mahavir Tea Estate Pvt. Ltd.		
Under Section	242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

4. Dr Saibal Choudhary & Anr.  
vs  
Mahavir Tea Estate & Ors.

Petitioners.  
Adv Arvik Banerjee  
Adv Rajib Mullick  
Adv Basabraj Chalisaboty

*Bigli.*  
4.10.18

4. 04-10-2018 - CP No. 372/KB/2018- IA No. 907/KB/2018-IA No. 884/KB/2018 – Saibal Choudhary & Anr. Vs. Mahavir Tea Estate Pvt. Ltd.

ORDER

The Ld. Counsel for the Petitioners appears. No one appeared for the Respondent.

Heard the Ld. Counsel appeared for the Petitioner in IA No. 884/KB/2018.

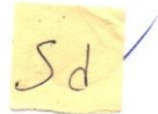
This application is for early hearing of another application bearing IA No. 907/KB/2018 for the interim order.

The main CP is already adjourned on 14-11-2018 issuing notice to the Respondents.

Since the matter is already posted for hearing on 14-11-2018, it is not proper for this Bench to pass any order behind the back of the Respondents.

The application IA No. 907/KB/2018 to appear on 14-11-2018 along with the main CP.

IA No. 884/KB/2018 is disposed of.



(MADAN B GOSAVI)  
MEMBER(JUDICIAL)